NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.82KB//2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M.

Name	of the Company	Bomkesh Sett & OrsVe	ersus-Sadhu Charan Sett (Gro	cery) Pvt. Ltd.& Ors.
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mr. Keddy Mulliau, Adrocate Responders 2 - S. M. Cufts, FCS Responders 2 - m. 223

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ORDER

Ld. Counsel for the petitioners and the respondents are present.

Pleadings are complete. Both the parties are directed to file written submissions within 3 weeks from today.

List on 17/01/2018 for arguments.

8d

(Jinan K.R.) Member (J) sd

(V.P.Singh) Member (J)